

Date	Office Report	Orders
		<p>OA-1250/90 25.10.91 Present : None for the parties. The same was the position when the case was called out on 23.10.91. The O.A. is dismissed for default and non-prosecution.</p> <p><i>Cav.</i> <i>Devin</i> (P.C. JAIN) (T.S. OBEROI) MEMBER(A) MEMBER(J)</p> <p>/vv/</p>